GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 249

TO BE ANSWERED ON THE 05TH FEBRUARY, 2019/ MAGHA 16, 1940 (SAKA)

ACID ATTACK SURVIVORS

249. SHRI RABINDRA KUMAR JENA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of acid attack survivors employed in various Government institutions/departments during the last three years, State-wise;

(b) the number of cases of discrimination related to work/job/ salary/ employment registered by acid attack survivors during the said period; and

(c) the steps taken by the Government for their redressal?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

(a) & (b): No such data is maintained at the central level.

(c): Acid Attack victim has been included as specified disability in the Rights of Persons with Disabilities Act, 2016. The Department of Empowerment of Persons with Disabilities implements National Action Plan for Skill Development of Persons with Disabilities so as to enhance their scope of employability in both Government and private sectors.

As per the Rights of Persons with Disabilities Act, 2016, Chief Commissioner for Persons with Disabilities in Centre and State Commissioners for Persons with Disabilities in States/UTs are mandated to look into the complaints relating to deprivation of right of persons with disabilities.

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